

Subsidy to coconut growing farmers

164. SHRI P.R. RAJAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there has been a demand from State Government of Kerala to give subsidy on the coconut oil to help the farmers;
- (b) the steps which have so far been taken by Government on this demand; and
- (c) whether the Central Government intends to give subsidy on coconut oil to help the coconut farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) Yes, Sir.

(b) and (c) As informed by Department of Food & Public Distribution, the subsidy on edible oils in the Scheme implemented by the Central Government for distribution through State/Union Territories is confined to imported oil. The purpose of the Scheme is primarily to augment domestic availability through imports and thereby to keep domestic prices of edible oils under control. There is no provision to give subsidy to indigenous oils including coconut oil.

Damage to crops in Himachal Pradesh

165. SHRIMATI VIPLOVE THAKUR: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether attention of Government has been drawn to the fact that apple, chilgoza and other cash crops like peas and zeera are being hit hard by dust, aerosols and environmental pollution wrecked by hydro projects in Himachal Pradesh due to which farmers are bearing great losses and becoming indebted;
- (b) if so, Government's reaction thereto;
- (c) whether Government proposes to take up the matter with concerned authority to give farmers compensation for their losses; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) Yes, the attention of the Government has been drawn to the loss of apple crop of three, farmers in VPO Radi Development Block Mehla in District Chamba hit by dust, aerosols and environmental pollution created by blasting and constructions activities in Chamara Hydro Electric Project Phase-3 in Chamba district of Himachal Pradesh. However, there is no report of losses to the crop of Chilgoza and other cash crops like pea, etc.

(b) to (d) The Government of Himachal Pradesh constituted committees to assess loss of apple crop in Districts of Chamba and Kinnaur. The loss to the tune of Rs.2,30,240 has been reported in Chamba District. The matter for award of compensation to the affected farmers has been taken up with Chamara Hydroelectric Project administrators.

Production of fertilizers

166. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is aware of the fact that the production of fertilizers is far less than the requirement of the farmers causing thereby considerable loss of agricultural produce;

(b) is so, the details of the annual requirement and how much is the production; and

(c) the steps Government has taken to solve this problem?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (PROF. K.V. THOMAS): (a) to (c) Requirement of major fertilizers under subsidy regime in the country viz. Urea, DAP, Complex Fertilizers & MOP has shown substantial increase during the past few years and the gap between the requirement and indigenous production is met through imports. The details of annual requirement, production, imports, availability and sales of major fertilizers in the country for the years 2008-09 and 2009-10 (April to October 2009) are given below:-

(Lakh MT)

Year	Particulars	Urea	DAP/ MAP/TSP	Complex Fertilizers	MOP
2008-09	Requirement	281.34	94.83	92.32	37.86
	Production	199.22	29.93	68.48	-
	Import	56.67	66.29	-	56.33*
	Total	255.89	96.22	-	-
	(Prod.+ Import.)				
	Availability	270.88	99.78	72.26	43.34
	Sales	266.51	99.03	71.22	40.95
2009-10 (April, 2009- Oct. 2009)	Requirement	159.70	70.46	56.97	26.53
	Production	120.28	29.08	44.17	-
	Import	32.76	45.09	-	27.08
	Total	153.04	74.17	-	-
	(Prod.+ Import.)				
	Availability	149.80	74.04	45.26	23.84
	Sales	142.36	72.66	43.52	22.71

* This is inclusive of the quantities imported for industrial purpose for which no subsidy is paid.